

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/147/ (IB)/2017**

**NAME OF THE PETITIONER(S) : THREE SIXTEEN FILMS**

**NAME OF THE RESPONDENT(S) : NEW GENERATION MEDIA CORPORATION PVT LTD**

**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

01.	V. NAGARAJAN (9940111058)	PCS - for Respondent - U. Nagalingam	
2.	A. K. Anand 9444602755	- for Petitioner Rajan Law Associates	

**ORDER**

Counsel for petitioner present. PCS representing respondents present. Counsel for petitioner is not able to give any inputs to the Bench with regard to the petition. Counsel for petitioner is directed to bring his senior on the next date of hearing. He is also directed to file an affidavit and the bank statement as per Sec.9(3) (b) &(c) of IB Code, 2016. Counsel for respondents is directed to file counter within two weeks. Put up on **30.06.2017 at 2.30 P.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)